

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:427
ANSWERED ON:23.11.2011
APPOINTMENT OF DEPARTMENTAL HEADS
Patel Shri Bal Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of Departments and PSUs having no Departmental Heads and Chief Managing Directors during the last three years;
- (b) the reasons for pendency in giving appointment in this regard; and
- (c) the steps taken to fill all the existing vacant posts in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): During the last 3 years, the following posts or CMDs in Schedule 'A' & 'B' PSUs (which require approval of ACC) are lying vacant since

2009: 1

2010: 9

2011: 10 (till 01.11.2011)

As on (01.11.2011), there are four vacancies at the level of Secretaries in the Government of India.

(b) & (c): The occurrence of the vacancies and their filling up are continuous processes. There are established procedures to fill up the vacancies in the Government. As and when any vacancy occurs and is not filled up immediately, the additional charge arrangement is made with the approval of the Competent Authority.

The reasons for pendency in giving appointment in the PSUs, inter alia are : scrapping of PESB panel due to various reasons such as denial of vigilance clearance, non-acceptance of offer of appointments; non-availability of suitable candidates.

The Government have taken steps to fill up the vacancies in time. In case of vacancies of PSUs, a monitoring system has been developed. The administrative Ministries/Departments have been issued instructions to ensure filling up the vacancies in PSUs in time, and these are being monitored by holding regular meetings.